

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:6945

ANSWERED ON:11.05.2005

MOU BETWEEN KARNATAKA AND AUSTRALIAN STATE OF VICTORIA

Channappa Shri Kunnur Manjunath;Shivanna Shri M

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

:-

(a) whether a Memorandum of Understanding (MoU) envisaging bilateral cooperation in the field of Information Technology and Communication has been signed between Karnataka and the Australian State of Victoria;

(b) if so, the details thereof;

(c) the benefits likely to accrue to both the countries as a result of the MoU in the fields of diplomacy, trade and commerce;

(d) whether this cooperation will enable State of Victoria to outsource its jobs to Karnataka; and

(e) if so, the details thereof?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY(DR. SHAKEEL AHMAD)

(a): Yes, Sir.

(b): The Memorandum of Understanding (MoU), inter-alia, envisages mutual cooperation in the area of Information and Communication Technology, Manufacturing Industries, Aerospace, Bio-Technology, Animal Husbandry & Veterinary Science, Agro Food Processing, commercial Research & Development, Tourism and Allied areas, including Education and Research & Development.

(c): (1) Facilitating favourable conditions for cooperation in business development in the areas of information and communication technology and other areas of cooperation.

(2) Establishment of direct contracts between people, enterprises and organisations.

(3) Possibilities to develop cooperative joint ventures and prepare practical exchanges in research, industry, commerce, tourism and other related fields.

(d) and (e): In pursuance of the MoU, both sides would prepare a detailed action plan and constitute technical committees to look at sector specific/project and specific initiatives which would result in increased level of economic activity and job opportunities in Karnataka.